

**Memorandum of Understanding between
Indian Petrochemicals Corporation Limited
and the Ministry of Chemicals and Fertilizers,
Department of Chemical and Petrochemicals
for 1996-97 etc.**

THE MINISTER OF PARLIAMENTARY AFFAIRS
AND MINISTER OF TOURISM (SHRI SRIKANTAJENA):
on behalf of Shri SISRAM Ola. I beg to lay on the
table :

A copy each of the following papers (Hindi and
English versions)

- (1) Memorandum of Understanding between the
Indian Petrochemicals Corporation Limited and
the Ministry of Chemicals and Fertilizers,
Department of Chemicals and Petrochemicals
for the year 1996-97.

[Placed in Library See No LT-646/96]

- (2) Memorandum of Understading between the
Hindustan Insecticides Limited and Ministry of
Chemicals and Fertilizers for the year 1996-97.

[Placed in Library See No LT-647/96]

- (3) Memorandum of Understading between the
Hindustan Organic Chemicals Limited and
Ministry of Chemicals and Fertilizers for the year
1996-97

[Placed in Library See No LT-648/96]

12.01½ hrs.

COMMITTEE ON PAPERS LAID ON THE TABLE

First Report

[Translation]

DR. SATYANARAYAN JATIA (UJJAIN) : Sir, I beg to
present the First Report (Hindi and English versions) of
the Committee on Papers Laid on the Table (1996-97)
and minutes relating thereto.

12.01½ hrs.

STANDING COMMITTEE ON HOME AFFAIRS

Thirty-fifth Report

[Translation]

SHRI JAGAT VIR SINGH DRONA (Kanpur) : Sir, I
beg to lay on the table a copy of the Thirty-fifth Report
(Hindi and English versions) of the Standing Committee
on Home Affairs on the Companies (Amendment) Bill,
1996.

12.02 hrs.

**MOTION RE: SIXTH REPORT OF THE
BUSINESS ADVISORY COMMITTEE**

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS
AND MINISTER OF TOURISM (SHRI SRIKANTA JENA):
I beg to move :

"That this House do agree with the Sixth
Report of the Business Advisory Committee
presented to the House on the 22nd
November, 1996.

MR. SPEAKER: The question is:

"That this House do agree with the Sixth
Report of the Business Advisory Committee
presented to the House on the 22nd
November, 1996.

The motion was adopted.

[English]

MR. SPEAKER : We shall take up item nos. 6 and
11 together.

SHRI DATTA MEGHE (Ramtek) : What about Zero
Hour?

MR. SPEAKER : We had agreed during the Question
Hour that there would be no Zero Hour. Shri Chaturanan
Mishra to make a statement.

12.04 hrs

(Mr. Deputy-Speaker in the Chair)

12.04¼ hrs.

STATEMENT BY MINISTER

Situation arising from Cyclone in Andhra Pradesh

THE MINISTER OF AGRICULTURE (EXCLUDING
THE DEPARTMENT OF ANIMAL HUSBANDRY AND
DAIRYING) (SHRI CHATURANAN MISHRA) : Sir, I seek
leave of the House to make a statement on the situation
arising from the severe cyclone in Andhra Pradesh on
the 6th-7th November, 1996 and the relief rehabilitation
measure taken by the Government.

A severe cyclonic storm with a core of hurricane
winds struck the coast of Andhra Pradesh about 50
kilometres south of Kakinada at 9.30 p.m. on the 6th
November, 1996. The Indian Meteorological Department
had been tracking the cyclone and had issued warnings
to the State Government, Doordarshan and All India
Radio from time to time of the likely course and landfall